

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**14. IA 3067/2024 IA 1626/2024 In C.P. (IB) 4260/MB/2018**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2024**

**NAME OF THE PARTIES: - IA 3067/2024 Shri Dutt India Private Limited**

**V/s**

**Spark Green Energy (Satara) Ltd**

**IA 1626/2024 Mr. Ashok Kumar Golechha**

**IN THE MATTER OF**

**Union Bank of India**

**V/s**

**Spark Green Energy (Satara) Ltd**

**Section: - 60(5) U/s 7 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA.No.3067/2024**: - Adv. Rashi Shah appeared for the Applicant. None has appeared on behalf of Respondent.

List this matter on **02.08.2024**.

**IA.No.1626/2024**: - Adv. Chaitanya Nikte a/w Adv. Manish Jha appeared for the Applicant/Liquidator.

List this matter on **02.08.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**